

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 275 of 2017 (SZ)**

**Applicant(s)**

R. Kalistas  
K.R. Puram  
College Road  
Thoothur P.O. Kanyakumari District.

Vs. **Respondent(s)**

The State of Tamil Nadu, rep by the  
Secretary Dept. of Environment &  
Forests, Fort St. George Chennai and  
6 others.

**Legal Practitioners for Applicant(s)**

M/s C.K.M. Appaji

**Legal practitioners for respondent(s)**

M/s E. Manoharan for R1, R3, R6,  
M/s Abdul Saleem and  
S. Saravanan for R2 and R5

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.05.2019  Counsel for applicant present. For reply of R1, R3, R6 call on 19.07.2019.  (Tmt.S. Meenakumari) Registrar